

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1055**  
TO BE ANSWERED ON 08.12.2023

**UTILISATION OF NIRBHAYA FUND**

1055. DR. TALARI RANGAIAH:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of the allocation, utilisation, and balance of Nirbhaya Fund during the last four years, State/ district wise;
- (b) whether the funds are being utilized optimally;
- (c) if not, the reasons thereof, if so, the impact/ outcome of the expenditure incurred thereunder; and
- (d) whether the Government proposes to increase the funds for women safety activities in the country and if so, the details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a): Under the Nirbhaya Fund, upto the financial year 2023-24, a total amount of Rs 7212.85 Crore has been allocated, out of which Rs 2855.23 Crore has been allocated between financial year 2020-21 and 2023-24. The total amount released by the Ministries/ Departments and utilized out of the Nirbhaya fund since inception is Rs 5118.91 Crore which is approximately 70% of the total allocation. As per information received from Implementing Agencies (IAs), the major scheme/ project wise details of outcomes under the Nirbhaya fund is at **Annexure**.

(b) to (d): The projects/ schemes under Nirbhaya Fund are demand driven. The projects/ schemes appraised by Empowered Committee (EC) under Framework for Nirbhaya Fund has a staggered implementation schedule. Further, some of the appraised projects are directly implemented by Central Ministries/ Departments, however, majority of the projects are implemented through State Governments/ Union Territory (UT) Administrations, in which Central Government releases the funds to States/ UTs as per prescribed fund sharing pattern of respective projects/ schemes and implementation on ground is done by the States/ UTs as per the approved implementation period. Further, there are schemes, which require recurring expenditure for providing services, in respect of which, further funds are released upon receipt of Utilisation Certificates (UCs) and Statement of Expenditure (SoE) from the Implementing Agency (IA)/ Authority as per provisions of General Financial Rules (GFR). Hence, it is possible that more funds have been actually utilised, but Utilisation

Certificates (UCs) and Statement of Expenditure (SoE), as required, as per provisions of GFR have not been received from States/ UTs/ IAs. The States/ IAs are regularly followed up to submit UCs and SoEs. Various other factors such as time taken in getting required approvals from competent authorities, procedure to be followed for award of contract, disruptions due to unforeseen reasons such as the one created by the Covid 19 etc., also affect implementation of schemes/ projects.

An Empowered Committee (EC) of Officers constituted under the Framework for Nirbhaya Fund appraises and recommends the proposals for funding under Nirbhaya Fund and also reviews the status of implementation as also status of expenditure, of approved projects from time to time, in conjunction with the concerned Ministries/ Departments/Implementing Agencies. Further, the Project/ Scheme Implementing Ministries/ Departments/ Agencies also review the progress of implementation at their level.

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**Annexure**

**Annexure referred to in reply to part (a) of Lok Sabha Un-starred Question No. 1055 for answer on 08.12.2023 regarding 'Utilisation of Nirbhaya Fund'**

**Outcomes of Projects/ schemes implemented under Nirbhaya Fund**

<b>Sl. No.</b>	<b>Project/ Scheme Name</b>	<b>Outcome</b>
1	Emergency Response Support System (ERSS)	<ul style="list-style-type: none"><li>• ERSS operationalized in all 36 States/UTs</li><li>• Over 29.46 crores calls have been received</li><li>• Over 11.81 Lakhs downloads of '112 India' Mobile App</li><li>• Back-end system of Women Help Line 181 installed in 29 states and Child Help Line installed in all states</li></ul>
2	Creation of Central Victim Compensation Fund (CVCF)	Assistance provided to over 2210 numbers of women and girls.
3	Cyber Crime Prevention against Women & Children (CCPWC)	<ul style="list-style-type: none"><li>• National Cybercrime Reporting Portal (NCRP) <a href="http://www.cybercrime.gov.in">www.cybercrime.gov.in</a> put in place</li><li>• More than 1.75 lakh complaints reported as on 22.11.2023</li><li>• 24,600 number of personnel trained in handling cyber-crime related cases</li><li>• 33 Cyber Forensic cum Training Labs have been established in States/UTs</li><li>• NCRP has more than 14.18 crore visitors</li><li>• Toll free number 1930 operational in all States/ UTs</li></ul>
4	Facility of Social Workers/ Counsellors at the District and Sub-Divisional Police Station Level in Delhi	<ul style="list-style-type: none"><li>• Project completed in March 2020</li><li>• Number of cases reserved with long term counselling was 2566 and short - term counselling was 15456</li></ul>
5	New building with Women Centric Facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East	Construction of building has been completed and inaugurated on 16.02.2022

	Region (SPUNER) at Nanakpura	
6	Various other activities under 'Delhi Police Safety of Women' Scheme	<ul style="list-style-type: none"> <li>• 7813 self-defense training sessions organized in which 15,09,714 school / college girls participated</li> <li>• Organized over 740 one day workshop for girls and working women in which 1,23,339 women/ girls participated</li> <li>• 360 gender sensitization workshops were organized with 1,22,995 participants.</li> </ul>
7	Safe City Proposal for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	<ul style="list-style-type: none"> <li>• Ahmedabad -100 SHE Team vehicles and 40 Abhayam Vans procured, 2 sets of All Women Cyber Unit.</li> <li>• Bengaluru -Poles installed at 100 locations with camera feed from 8 locations received at Command Centre, Critical Care Response unit setup in 8 leading Government Hospitals, 4 Mobile Forensic vans procured.</li> <li>• Chennai -Training and awareness campaign in schools completed, Remote Monitoring of Street Lightning, Women Mobile Pink Patrol completed, Cyber Cells for Crime against Women, Counsellors and Social Service Workers completed, Security Enablers for Public Transport (500 buses beta line) completed.</li> <li>• Delhi -88 Prakhar Vans have been procured. Installation of 10,000 cameras has commenced.</li> <li>• Hyderabad -64 pelican signals installed, 51 fixed toilets operational, 1 AV Van launched</li> <li>• Kolkata -155 Patrol Vehicles and 70 Scooty procured, Street Light at 183 locations, 25 Portable Bio-Toilet for Women, 12 small and 18 medium vehicle for community outreach program completed, 8 drones, 18 Mobile Toilet Vans, 4 Mobile Kitchens, 10 Mobile Changing Van for Women, 9 Cyber Crime Investigation Lab completed, 1020 CCTV Cameras, LBS for distress calls from Women completed, 1 short film on Women Safety, Women Help Line Call Centre work completed, 300 Sanitary Napkin</li> </ul>

		<p>vending machine with Incinerators at 236 girls and Co-ed schools have been completed.</p> <ul style="list-style-type: none"> <li>• Lucknow -111 Pink Patrol vehicles procured, 100 Pink Booths and 47 Pink toilets constructed, 3625 Street Lights installed, Rescue vans purchased, Building Construction for Integrated Smart Control Room completed.</li> <li>• Mumbai – Patrolling vehicles deployed, Street Illumination in dark spots areas completed</li> </ul>
8	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	The lab has examined 1600 cases with 8000 exhibits of DNA profiling in the last two years and provided reports to the States/ UTs other Investigating agencies.
9	Strengthening DNA analysis, cyber forensic & related facilities in 30 State Forensics Science Laboratories (SFSLs)	DNA analysis facility has been established/ upgraded in 12 States/ UTs
10	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & Uts	<ul style="list-style-type: none"> <li>• 788 AHTUs are functional (768 in States/ UTs and 20 in Border Security Force (BSF) and Sashastra Suraksha Bal (SSB))</li> <li>• SSB has established dedicated helpline number 1903</li> <li>• From time to time, States/ UTs have been organizing training sessions for Police officials to handle trafficking cases</li> </ul>
11	Setting up/ strengthening Women Help Desks (WHDs) in Police Stations in all States & UTs	<ul style="list-style-type: none"> <li>• 13,557 WHDs have been set up in Police Stations</li> <li>• 12,482 WHDs are headed by women police officers</li> <li>• From time to time, States/ UTs have been organizing training/ sensitization programs for Prosecutors in handling Women related cases</li> </ul>
12	Training of Investigation Officers (IOs)/ Prosecution Officers (POs) in Forensic Evidence collection and Procurement of forensic	<ul style="list-style-type: none"> <li>• 18020 numbers of Sexual Assault Evidence Collection (SAEC) kits have been distributed to States/UTs</li> <li>• A total number of 29877 officials have been trained</li> </ul>

	kits for sexual assault cases	
13	One Stop Centre (OSC)	801 approved OSCs. 752 have been made functional that have assisted more than 8.0 lakh women.
14	Universalisation of Women Helpline (WHL)	WHL is functional in 34 States/ UTs that have assisted more than 75.5 lakh women and handled more than 1.30 crore calls. WHL has been integrated with Emergency Response Support System (ERSS) in 29 States/ UTs.
15	Integrated Emergency Response Management System (IERSS)	983 stations selected under the project, 354 stations have so far been equipped with CCTV system while the work at remaining 629 stations is in progress
16	Provision of Video Surveillance System at 67 Konkan Railway Station	67 railway stations of Konkan Railway have been completed with installation of 740 cameras.
17	Proposal for procurement of Tabs for Security of Women	1167 tabs have been procured and distributed
18	Artificial Intelligence (AI) based Facial Recognition System (FRS) integrated with video surveillance systems across 7 stations as a pilot project	7 stations selected for pilot project are Mumbai CST, Delhi, Howrah, Sealdah, Patna, Secunderabad and Chennai Central
19	Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	Development and testing of device has been completed.
20	Setting up Fast Track Special Courts to dispose of cases pending trial under Rape & POCSO Act	As of October 2023, 30 States/ UTs have joined the scheme, operationalizing 758 FTSCs, including 412 exclusive POCSO Courts, which have disposed of more than 2,00,000 cases.

21	Safe Tourism Destination for women in MP	Various activities have been completed under the project.
22	Abhaya Project for safety of women and girl child, Govt. of Andhra Pradesh	<ul style="list-style-type: none"> <li>• Installation of first lot of 1000 Internet of Things (IoT) devices</li> <li>• Total of 1,00,000 devices are to be fitted in autos.</li> </ul>
23	Women's safety in public transport, UPSRTC, Govt. of U.P.	Purchase of 50 pink buses has been completed. 40 interceptors purchased.
24	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles.	18 women lounges have been completed in 18 bus terminals. So far, 27000 staff trained and this work has been completed. Training material, i.e tracksuit, T-shirt, shoes, socks, pepper spray distributed to all women employees. Self-defence training of 2671 women employees and for remaining the training is in progress. 25 Patrol Vehicles procured. Advocacy and awareness campaign completed. 11 Light Motor Vehicles (7 car + 4 Jeep) procured and 1068 candidates have been trained and Driving License issued. Automatic Tracking Devices (ATDs), Panic Buttons, CCTV cameras and Mobile Network Video Recorder (mNVR) installed in 4990 vehicles.
25	State-wise Vehicle Tracking Platform (VTP)	33 States/ UTs (except Telangana, Tamil Nadu and Lakshadweep) have onboarded. Monitoring Centres have been commissioned in 8 States/ UTs namely Bihar, Chhattisgarh, Himachal Pradesh, Mizoram, Puducherry, Sikkim, Uttarakhand and West Bengal.
26	Installation of Vehicles Tracking Devices with SOS button in Buses of TSRTC (Telangana State Road Transport Corporation) with monitoring from Central Command Control Centre	4170 buses are installed with VTS device

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